

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
To be heard on Monday the 04th day of September 2023 at 10.30 a.m
(VIRTUAL MODE)

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mrs. Shreesha Merla, Member (Technical)

For Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	TA No.227/2021 (Comp App (AT) No.326/2020)	Tricolite Electrical Industries Ltd. Vs Wipro Ltd.	Mr. Shikhil Suri	Ms. Padmaja Kaul Mr. Yugank Goel
2	Comp App (AT) (CH) (Ins) No.134/2022 IA No. 319/2022	Venkat Rao Marpina Vs Vemuri Ravi Kumar & Anr.	Mr. Roshan Atiq M	Dr. Uma Shankar Gollapudi- R1

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3	Comp App (AT) (CH) (Ins) No. 276/2023	Kerala State Co- operative Bank Limited Vs Mr. Aravindhakshan Nair R, Liquidator of Lake View Ayurvedic Resort & Research Centre Pvt Ltd & 2 Ors.	Mr. Srikant Mohan	Mr. P Raj Kumar Jhabakh For Caveator
4	Comp App (AT) (CH) (Ins) No. 287/2023 For Directions IA No. 873/2023 For Exemption IA No. 874 & 876/2023 For Urgent Listing IA No. 875/2023	M/s. Lanco Infratech Employees Welfare Association Vs Anuradha Bisani	Mr. Mayank Pandey	
5	Comp App (AT) (CH) (Ins) No. 282/2023 For Condone Delay IA No. 885/2023	M S Sriharsha Vs Ravindra Beleyur, RP of Personal Guarantor & Anr.	Mr. B Thilak Narayanan	

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6	TA (AT) No. 267//2021 (CA (AT) No. 41/2020)	Shri M.Gopal Vs Sri Ganga Reddy & 2 Ors	Mr. MVV Ramana Srinivassan	
7	TA (AT) No. 122/2021 (CA (AT) (Ins) No. 5/2020) IA No. 82/2022	Tamilnad Mercantile Bank Ltd Vs Mrs. Maddhumathi Kannan Adityan	Ms. Surekha Raman	M/s Iyer & Thomas Mr. H Karthik Seshadri

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8	TA (AT) No. 94/2021 (CA (AT) No. 363/2019) For Injunction IA No. 517/2023	Jitendra Virwani Vs MRO TEK Reality Limited & 20 Ors	M/s UKCA & Partners	Mr. Pawan Jhabakh- R1, R11 R13 & R15 Mr. Rajesh Ramanathan- R2- R8, R14 Mr. Ashok Bannidinni- R10, R17 & R19

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9	Comp App (AT) (CH) No. 114/2022 For Stay IA No.1036/2022	Mr. MKVN Murthy Vs Associated Broadcasting Company Pvt Ltd. & 9 Ors	Mr. SV Pravin Rathinam	Mr. Sriram Venkatavaradan- R4 Mr. DVAS Prasad- R10
10	Comp App (AT) (CH) No.41/2022 For Stay IA No. 529/2022	V. Ravi Prakash Vs Associated Broadcasting Company Pvt. Ltd. & 9 Ors	Mr. Adithya Reddy	Mr.Chandramouli Prabhakar - R1 Mr. Adith Narayan R2,R3 Mr. D. Pavan Kumar R4-R8 Mr. Arvind Srevatsa- R9 Mr. DVAS Ravi Prasad- R10

11	Comp App (AT) (CH) (Ins) No. 383/2022 For Stay IA No. 909/2022 For Condone Delay IA No. 910/2022	Mr. T Venkatram Reddy Vs L&T Finance Ltd. & Anr.	M/s. Krutika Raghavan Associates	
12	Comp App (AT) (CH) No. 44/2023	Sunrise Apartments Pvt. Ltd. & Anr. Vs Registrar Of Companies, Karnataka	Mr. Chethan Jeevandas Nayak, CS	
13	Comp App (AT) (CH) (Ins) No.198/2022 For Exemption IA No. 447 & 449/2022 For Additional Docs. IA No. 448/2022	Cooperative Rabobank U.A Vs Coffee Day Global Limited	Mr. Dwarakesh Prabhakaran	Mr. A. Murali Mr. Anant Merathia
14	Comp App (AT) (CH) (Ins) No. 223/2023 For Exemption IA No. 731/2023	Supreme Transport Organisation Pvt. Ltd. Vs Andhra Pradesh Airports Development Corporation Ltd.	Mr. Shikhil Shiv Suri	
15	Comp App (AT) (CH) (Ins) No. 125/2023 For Stay IA No. 426/2023 For Urgent Listing IA No. 425/2023	Sutanu Sinha Vs M/s. Litostroj Power D.O.O	Mr. Nithyavendhan K	Mr. Arun Karthik Mohan

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
16	TA No. 126/2021 (Comp App (AT) No. 05/2021)	Chandrasekaran Ananthanarayanan Vs Registrar of Companies, Chennai	Mr. RL. Sinha	Ms. Annu Singh
17	TA (AT) No. 279/2021 (Comp App (AT) No.70/2020)	GATI Ltd Vs Neera and Children Trust & 2 Ors	Ms. Varsha Banerjee	Mr. Y.Suryanarayana
18	Comp App (AT) (CH) (Ins) No.35/2021 For Condone Delay IA No. 82/2021	Sree Sankeshwara Foundation and Investments Vs Mr. Velli Paramasivam IRP of M/s. Dugar Housing Ltd. & 2 Ors	Mr. CM Mohanasundaram	Mr.Avinash Krishnan Ravi- R1 Mr. Gowri Shanker Mishra, PCS – R2

19	Comp App (AT) (CH) (Ins) No. 21/2022	M Gagan Bothra Vs Senthil Kumar & Anr	Mr. M. Gagan Bothra	Mr. K Chandrasekaran- R1 & R2
20	Comp App (AT) (CH) (Ins) No. 127/2021 For Stay IA No. 225/2021 For Exemption IA No. 226/2021	Power Finance Corporation Ltd & 2 Ors Vs Ashish Arjunker Rathi RP (Now Liquidator) for Ind – Barath Power (Madras) Limited & 13 Ors WITH	Mr. Deepak Khurana	Ms. Shweta Dubey R1 Mr. DVAS Ravi Prasad- R3, R8, R10- R12 & R14 Mr. VVSN Raju- R9 Mr. Shashank Agarwal- R12 Mr. Narendar Naik R13
21	Comp App (AT) (CH) (Ins) No. 193/2021 For Exemption IA No. 393/2021 For Urgent Hearing IA No.192/2023	Ashish Arjun Kumar Rathi Liquidator of Ind Bharath Power (Madras) Ltd Vs Kanumuru Raghu Rama Krishna Raju & 12 Ors	Ms. Swetha Dubey	Mr. DVAS Ravi Prasad- R1-R6, R9- R11, R13 Mr. Kumar Anurag Singh- R7 Mr. VVSN Raju- R8 Mr. Anant Merathia R12
22	Comp App (AT) (CH) (Ins) No. 24/2023 For Stay IA No. 81/2023	LIC Housing Finance Ltd. Vs Buoyant Technology Constellations Pvt. Ltd.	Ms. Ankita Paul	Mr. Srinandan K
23	Comp App (AT) (CH) (Ins) No. 198/2023 For Stay IA No. 648/2023 Additional docs IA No. 647/2023	V.M. Sasikumar Suspended Director of SAARP Non Woven India Pvt. Ltd. Vs OXYOZO Financial Services Pvt. Ltd. (Financial Creditor) & Anr	Mr. Pawan Jhabakh	Mr. Prateek Jain- R1 Mr. B Ramana Kumar- R2
24	TA (AT) No. 132/2021 (CA (AT) (Ins) No. 564/2020	MR K Siddharth Jain Vs M/S Shree Krishna Polystap Pvt. Ltd.	Ms. Charu Sachdev	Mr. C Ramesh Kumar
25	Comp App (AT) (CH) (Ins) No. 84/2023 For Stay IA No. 302/2023 For Directions IA No. 304/2023	Union Bank of India Vs Resolution Applicant of M/s Bheema Cements Limited Consortium of Fortuna Engg. Tech and Structurals (India) Pvt. Ltd.	Mr. Varun Srinivasan	M/s Ravi Rajagopalan & Associates- R2 Mr. VV Sivakumar- R3
26	Comp App (AT) (CH) (Ins) No.303/2021	Pradeep Kumar & 52 Ors Vs Shri Rajendran, RP & 3 Ors	Mr. Philip Mathew	Mr. Vinod PV- R1 Mr. Sankar P Panicker- R2, R4

27	Comp App (AT) (CH) (Ins) No. 105/2022 For Stay IA No. 240/2022 To implead IA No. 563/2023	A Shankar Vs Bank of India & Anr	Mr. Harishankar Mani	Mr. T. Ravichandran R1
28	Comp App (AT) (CH) No. 42/2022 For Stay IA No. 531/2022	The Assistant Commissioner of GST and Central Excise Vs Mr. Ramakrishnan Sadasivan, Liquidator of Thiru Agooran Sugars Ltd. WITH	Mr. Raj Kumar Jhabakh	Mr. B Dhanaraj
29	Comp App (AT) (CH) No.44/2022 For Stay IA No. 539/2022	The Assistant Commissioner of GST and Central Excise Vs Mr. Ramakrishnan Sadasivan, Liquidator of Thiru Agooran Sugars Ltd.	Mr. P Raj Kumar Jhabakh	Mr. B Dhanaraj
30	Comp App (AT) (CH) (Ins) No. 217/2022 For Condone Delay IA No. 475/2022	Stressed Assets Stabilization Fund Vs SPISYS Limited	Mr. Varun Srinivasan	

Copy to:

By the order of Hon'ble Member (J)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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